

DIVISION BENCH
COURT - I

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1411(KB)2018
IA(I.B.C)/1213(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JUNE 2024

IN THE MATTER OF	BANK OF BRODA VS ABHIJEET TOLL KARNATAKA LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance via video conference/physically

Mr. R. R. Modi, Adv.

] For Applicant in IA/1213/2024

ORDER

1. Ld. Counsel for the applicant present.
2. IA(I.B.C)/1213(KB)2024
 - a. Liquidation of Corporate Debtor has already been filed.
 - b. List the matter on **19.07.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**